

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

74

C.S.P. No. 486/(MAH)/2017
CA No.

CORAM:

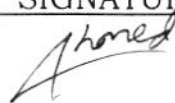
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. IIFL Holdings Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Churawala		

ORDER

CSP 485/230-232/NCLT/MB/MAH/2017
CSP 486/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 27.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)